

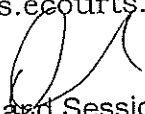
OFFICE OF THE DISTRICT & SESSIONS JUDGE, LUDHIANA.

PUBLIC NOTICE

Applications on prescribed proforma are invited for filling up of 7 posts of Peon (including two posts of Sweeper) and 10 posts of Process-Server. The application on prescribed proforma shall reach the below mentioned address by 11.3.2019 before 5:00 PM.

"Office of the District & Sessions Judge, Ludhiana,
New Judicial Courts Complex, Ludhiana"

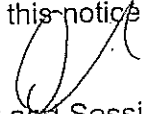
Candidates applying for more than one post shall submit separate applications, with all supporting documents, for each post (Peon/Process-Server), separately. With regard to the details of these posts e.g. educational qualification, age limit, salary, category of posts, date of interview, selection criteria etc. as mentioned in the separate Employment notice No.1 and Employment Notice No.2 of Peon and Process-Server, respectively, are available on the official website <https://districts.ecourts.gov.in/ludhiana>.


District and Sessions Judge,
Ludhiana.

Endst. No. 860 /G Dated, Ludhiana the 15 February, 2019.

A copy is forwarded to:-

1. All the District & Sessions Judges in the State of Punjab with request to obtain and send the applications along with service record of retrenched/surplus Process-Server, Peon/Sweeper if any, on or before 11.3.2019. Copy of Employment Notice No.1 of 2019 and Employment Notice No.2 of 2019 are enclosed, herewith, for kind perusal;
2. All the Judicial Officers of this Sessions Division, to display the notice on the Notice Boards of their Courts and to send compliance report;
3. The Deputy Commissioner, Ludhiana with a request to get it displayed on the notice Board of his office;
4. The Editor, Daily Suraj Ludhiana with a request to publish the above mentioned notice and send the copy of newspaper along with bill, to this office at the earliest;
5. The Deputy Director, Employment Generation and Training, District Bureau of Employment Generation and Training, Ludhiana alongwith Employment Notice No.1 of 2019 and Employment Notice No.2 of 2019 and form of notification of vacancies with the request to send applications of eligible candidates with list;
6. The System Officer with the directions to upload the above public notice alongwith Employment Notice 1 of 2019 and Employment Notice 2 of 2019 on the official website of <https://districts.ecourts.gov.in/ludhiana>.
7. Daftri of this office with a direction to display this notice on the Notice Board of this Office.


District and Sessions Judge,
Ludhiana.

EMPLOYMENT NOTICE NO.2 OF 2019

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, LUDHIANA.

PUBLIC NOTICE

Applications are invited for the post of Process-Server from the eligible candidates on the prescribed proforma (given below) alongwith attested copies of relevant testimonials i.e. proof of qualification, date of birth, category alongwith two passport size photographs (one to be pasted on the right upper side of the prescribed proforma), up till the **5:00 PM of 11.3.2019:-**

Sr. No.	Pay Scale	Minimum qualification	Age limit	Category wise vacancy position
1	Fixed monthly emoluments of Rs.5300/- which is equal to the minimum of the pay band of the pay scale of Rs.4900-10680+ G.P. 1650 during probation period in accordance with the Punjab Government letter No.7/204/212-4FPI/66 dated 15.01.2015 or as per instructions issued by the Punjab Govt. and Hon'ble Punjab and Haryana High Court, Chandigarh from time to time.	The candidate should have passed matriculation examination with knowledge of Punjabi language.	The candidate should be between 18 to 35 years of age as on 1.1.2019. The relaxation of age will be given to the candidates belonging to reserve category, as per instructions of the Hon'ble High Court as well as Punjab Government.	1. General - 4 2. *Handicapped - 1 3. SC(Mazbhi) - 2 4. SC (Others) - 1 5. BC/OBC - 1 6. ESM (General) - 1 Total = 10
* The one post of Handicapped category of Process-Server is reserved for the person suffering from the Blindness/low vision or hearing impairment disability.				

- a) The above-mentioned reservation roster will be observed, provided that where no candidate of reserved category is available, then appointment shall be made from general category.
- b) Number of vacancies may be altered without any prior notice.
- c) Only Scheduled Castes/Backward Class/Ex-Serviceman/Physically handicapped, Freedom Fighter of Punjab domicile are eligible for seeking benefit of reservation.

SELECTION CRITERIA

The selection of the candidates will be made purely on merit basis to be prepared on the basis of marks obtained by the candidates in the interview.

DATE OF INTERVIEW

The interview will be conducted on 15.3.2019, 16.3.2019, 18.3.2019, 19.3.2019, 20.3.2019, 25.3.2019 and 26.3.2019 as per roll numbers mentioned against the name of the candidates. The candidates shall report at 10:00 AM on the scheduled date of interview. The further details of interview e.g. list of candidates and roll numbers, will be displayed on the notice board of the Office of undersigned as well as on

the website <https://districts.ecourts.gov.in/ludhiana>. Candidates in their own interest are advised to check the website, frequently. The candidate will have the opportunity to bring the discrepancies/error, if any, into the notice of this office well before his/her date of interview. After that, no objection will be entertained. The interview of the person who is suffering from the hearing impairment disability will be conducted on 25.3.2019.

VENUE OF INTERVIEW

Office of the undersigned, (New Judicial Courts Complex, Ludhiana, backside District Administrative Complex (DC Office), Ludhiana)

(PROFORMA)

PROCESS-SERVER
EMPLOYMENT NOTICE-2

APPLICATION FOR THE POST OF PROCESS-SERVER IN THE SESSIONS
DIVISION, LUDHIANA

1. Name	:	_____	Paste Photograph
2. Father's Name	:	_____	
3. Date of Birth	:	_____	
4. Age as on 1.1.2019	:	_____	
5. Qualification (attach Proof)	:	_____	
6. Category Gen/BC/SC(O)/SC(M): PHC/ESM (attach Proof)	:	_____	
7. Whether Punjabi language passed upto matriculate level or not (attach proof)	:	_____	
8. Permanent Address	:	_____	
9. Correspondence Address	:	_____	
10. Nationality	:	_____	
11. Telephone No./Mobile No.	:	_____	
12. List of documents	:	_____	

(Signature of applicant)

NOTES

1. Application on prescribed proforma should be **legibly filled up** in CAPITAL LETTERS with complete particulars. Candidate has to send the "signed application form" along with all required supporting documents. Application sent by post in an envelope must be super scribed "APPLICATION FOR THE POST OF PROCESS-SERVER."
2. The forms which are wrongly filled up or incomplete information will be summarily rejected. No correspondence in this regard will be made by this office.
3. This office will not be responsible for any postal delay or wrong delivery, whatsoever. Applications received after due date shall not be entertained.
4. The candidates are required to bring at least one photo ID proof on the day of interview. Otherwise, the candidate will not be allowed to appear in the interview.

5. No separate TA/DA will be given to the candidates appearing for test/interview.
6. The scheduled interview can be postponed, without any prior notice. In that case, next date of interview shall be displayed on the notice board of this Office as well as on the website, stated above. No separate intimation will be sent to any candidate. Candidates in their own interest are advised to check the website, frequently.
7. Before applying to the abovesaid post, the candidates should ensure that he/she fulfills eligibility criteria. The recruitment committee shall reserve the right to reject the applications not fulfilling the requisite criteria at any stage of recruitment and if erroneously appointed such candidates shall be removed from the service besides further action as per law.
8. Merely satisfying the eligibility criterion does not entitle a candidate to be selected. This office/recruitment Committee shall reserves the right to alter/modify or change any of the terms and conditions including selection criteria etc. spelt out in the public notice/employment notice.


District and Sessions Judge,
Ludhiana.